

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 298 OF 2016

Dated: 5th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Damodar Valley Corporation Ltd.

.... Appellant(s)

Vs.

Delhi Transco Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan

ORDER

Learned counsel for the Appellant states that all the Respondents have been served and she will be filing affidavit of service within two days.

Admit. Issue notice to the Respondents returnable on 08.02.2017. Dasti, in addition, is permitted.

List the matter on **08.02.2017.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt